

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 3871 of 2019

CORAM: HON'BLE MR. JUSTICE ANANDA SEN

(Through Video Conferencing)

Order No. 05: Dated: 25th June, 2020

Per Ananda Sen, J.:

List this case in the next week under the heading "for orders".

The status of the investigation will be informed to this Court by Ms. Vipul Divya, learned A.P.P.

(ANANDA SEN, J.)

MM